

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:653
ANSWERED ON:26.02.2015
TESTING AND INSPECTION CHARGES BY SEI
Jardosh Smt. Darshana Vikram

Will the Minister of POWER be pleased to state:

(a) whether any action has been taken by the Union Government on matter of levy of fees by State Electrical Inspectorate (SEI) for testing and inspection of various electrical installations in their respective States; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) :The Union Cabinet has approved the proposals for amendment in Electricity Act, 2003 on 10th December, 2014 as contained in the Electricity (Amendment) Bill, 2014. The amendments in the Electricity Act, 2003, inter-alia, include the provisions regarding levy of inspection charges by State Governments on Electrical Installations.